

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10079/2016

SBI LIFE INSURANCE CO. LTD.

Appellant(s)

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS. Respondent(s)
(Only I.A. No. 44961/2012 (i.e. application for impleadment) in
Civil Appeal No. 1584/2018 is to be listed before Hon'ble Judge-in-
Chamber.)

WITH

C.A. No. 1584/2018 (XI-A)

IA No. 44961/2021 - INTERVENTION/IMPLEADMENT

Date : 29-07-2022 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Appellant(s) Mr. Haaris Fazili, Adv.
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) Mr. K. B. Sounder Rajan, AOR

Mr. Ardhendumauli Kumar Prasad, AOR
Ms. Shreya Srivastava, Adv.
Mr. Ashish Madaan, Adv.
Ms. Ananya Sahu, Adv.

Mr. Parmanand Gaur, AOR

Mr. Sanjay Kapur, AOR
Ms. Megha Karnwal, Adv.
Mr. Arjun Bhatia, Adv.
Mr. Aashish Kr. Gupta, Adv.
Ms. Akshata Joshi, Adv.

Mr. B. Krishna Prasad, AOR

Mr. K. Rajeev, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 44961/2021 shall be considered alongwith the main
appeal.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR

